GOVERNMENT OF INDIA MINISTRY OF COMMERCE AND INDUSTRY DEPARTMENT OF COMMERCE LOK SABHA UNSTARRED QUESTION NO. 1462 ANSWERED ON 09/12/2025

IMPORT OF OIL

1462. SHRI S VENKATESAN THIRU THANGA TAMILSELVAN

Will the Minister of COMMERCE AND INDUSTRY (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether it is true that the Russian President has taken a decision to import more agricultural and medical products from India to compensate India for losses caused by US tariffs and have instructed Government officials in this regard;
- (b) if so, the details thereof and the response to Russian Government by the Union Government;
- (c) the steps taken by the Government on the decision taken by the Russian Government in this regard;
- (d) whether it is true that the country has started reduction of Import of oil from Russia due to US tariffs;
- (e) the comparative table of 2024 and 2025 for the value of impact of oil, month-wise; and
- (f) whether it is true that five country's major refiners have not placed any orders for Russian crude oil for December 2025?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री जितिन प्रसाद) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JITIN PRASADA)

- (a) to (c) India and the Russian Federation maintain a robust strategic partnership, characterized by regular high-level dialogue on trade and economic cooperation. Bilateral trade matters, including the diversification of the trade basket and the enhancement of Indian exports, are discussed through institutional mechanisms such as the India-Russia Inter-Governmental Commission on Trade, Economic, Scientific, Technological and Cultural Cooperation (IRIGC-TEC). The Government engages with the Russian side to facilitate market access for Indian products, including in the agricultural and medical products.
- (d) & (f) India's crude oil imports are undertaken by Indian refiners on a purely commercial, B2B basis, guided by techno-commercial considerations. While government has been encouraging Indian PSUs for diversifying Oil import sources for ensuring energy security and uninterrupted supplies for the citizens, decision regarding the quantum of crude oil imported from any particular country or region are made independently by the companies themselves, and the Government does not intervene in their commercial procurement choices.
- (e) The periodic details of crude import are published by Directorate General of Commercial Intelligence and Statistics, Ministry of commerce & Industry, which can be accessed at https://ftddp.dgciskol.gov.in/dgcis/.
